

No. 1 which the hon Member was referring to, the boundary would be a rigid one and that in the case of dispute No 2, it would be fluid, along the course of the river Matabhanga

Shri Tridib Kumar Chaudhuri: May I know whether the areas adjoining the right bank of the river Ganga like Char Durlabh and the former railway station site of Lalgolaghat has been given over to Pakistan?

Shrimati Lakshmi Menon: I want notice for the detailed description of the territory

Mr. Speaker: The hon Member is close to the boundary and he can go on putting questions (*Interruptions*)

Shri Tridib Kumar Chaudhuri: May I explain the position, Sir?

Mr. Speaker: To whom? The hon Minister wants notice regarding these further details Next question

Shri Hem Barua: May I put a question, Sir?

Mr. Speaker: Shri Hem Barua is not one of the Members who tabled the question

Shri Hem Barua: That shows our mental alertness, Sir We want to cooperate

May I know whether the Indian who was captured in this particular area and taken over by Pakistan has been released and whether those military camps that we had in the char lands in the Ganges under dispute were destroyed by the Pakistani troops and whether they have paid any compensation for this?

Mr. Speaker: It does not arise out of this question It only relates to area and not to compensation

Indian Visitors to Pakistan

*1109 **Shri Ajit Singh Sarhadi:** Will the Prime Minister be pleased to state whether the Government of India have been able to get the time limit of registration of Indian visitors to Pakistan extended to 14 days instead of 72 hours?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): No, Sir The final reply of Government of Pakistan is awaited.

Shri Ajit Singh Sarhadi: May I know whether, pending the decision of the Pakistan Government, there is any proposal to reduce the period for registering in India?

Shrimati Lakshmi Menon: I do not know what the hon Member means. Here, the reference is to the period between the entry of a Pakistan national and the period of registration. As far as India is concerned, at every check post, as soon as he surrenders the triplicate of the visa, he is allowed 14 days before the registration takes place whereas in the case of Pakistan, originally, it was 24 hours and, now, as a result of our negotiations, it has been extended to 72 hours. We are trying to have the same period, that is 14 days, to be given also to people who enter Pakistan.

Shri Ajit Singh Sarhadi: My question is this. The period of registration in India is 14 days and the period of registration in Pakistan is 72 hours. The Government of India has urged that it should be increased to 14 days in Pakistan also. Pending Pakistan agreeing to that, is there any proposal to reduce the 14 days here to 72 hours?

Shrimati Lakshmi Menon: Certainly not

Border Raids

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*1112. { **Shri D. C. Sharma.**
Sardar Iqbal Singh:

Will the Prime Minister be pleased to refer to the reply given to Starred Question No 716 on the 8th December, 1958 and state whether final reply has been received from the Government of Pakistan with regard to the attack made by the Pakistan armed police on the Indo-Pakistan border at the Amurka irrigation canal in Punjab?